

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.102**

New IA-1270/2023 New IA-1269/2023

In

IB-306(ND)/2022

**IN THE MATTER OF:**

M/s Paramveer Distributors Private Limited

.....APPLICANT/PETITIONER

**Vs.**

M/s Pushpa Builders Limited

....RESPONDENT

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 03.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Shankari Mishra

For the Respondent :

**ORDER**

**New IA-1269/2023:-**

This report for intimation the updated list of Financial Creditors filed by the Applicant is taken on record, subject to just exceptions.

**IA disposed of.**

**New IA-1270/2023:-**

This report filed by the Applicant seeking certifies the constitution of the updated Committee of Creditors that comprises the following creditors of Pushpa Builders Limited is taken on record, subject to just exceptions.

**IA disposed of.**

**-SD-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**